

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2016
IA No. 48/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE PARTIES: Mrs. Sangeeta Vijay Kumar
V/s.

M/s. Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mayur Khumeleparkar also Rahul D. Oak, Adv.	Advocate for Petitioners.	
	Amin Wadgaonkar	Adv. in Regs 1 & 2	
	Amin WADGAONKAR	Adv. in Regs	
	AKSHAY VANI	1 & 2.	

Order

CA. No. 48/241-242/NCLT/MB/MAH/2016

IN

CP No. 20/241-242/NCLT/MB/MAH/2013

Reserved for orders, list this matter on 22.09.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)